

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 34 OF 2017 &
IA NO. 403 & 487 OF 2017**

Dated: 19th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Suryachakra Power Corporation Ltd. Appellant(s)

Vs.

Electricity Department; A&N Administration & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhvani
Ms. Megha Bharara for A&N Admn.

Ms. Soumya Sai Kumar
Mr. Varun Pathak
Mr. Rinku Gautam (Rep.) for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**